

DIVISION BENCH  
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/284(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	VINAY KUMAR MANGALAM VS GALUDIH INN PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

**Appearance (via video conferencing/physically)**

Mr. Rohit Kr. Keshri, Adv. ] for Petitioner  
Mr. A. Chaurasia, Adv.

Ms. Niladri Bhattacharjee, Adv. ] for respondent Sita Soren  
Ms. Priyanka Kundu, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the parties were heard at length.
3. **Reserved for Orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**